

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 26 of 2013**

**Dated : 25<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**State Load Despatch Centre, Karnataka ....Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1  
Mr. Shridhar Prabhu  
Mr. Anantha Narayana

**Appeal No. 49 of 2013**

**State Load Despatch Centre, Karnataka ....Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1  
Mr. Shridhar Prabhu  
Mr. Anantha Narayana

**ORDER**

Post these matters for hearing on **04.12.2013**. In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions after serving copy on the other side.

**(V.J. Talwar)**  
**Technical Member**  
ts/ss

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**